

DIVISION BENCH
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/676(KB)2019
CONT.A. (IBC)/1(KB)2024
IA(I.B.C)/314(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	RELIANCE HOME FINANCE LIMITED VS STARLITE INFRACON PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Devajyoti Barman, Adv.

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For Respondent No 3-7 in I.A. No. 314
of 2022

Ms. Sanjukta Basu, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **26.08.2024**.

**Anamitra Pal
Court Officer**